

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1602**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017/ SHRAVANA 3, 1939 (SAKA)**

**DOMESTIC PROPERTY**

**1602. SHRI DEVAJIBHAI G. FATEPARA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Municipal Corporation of Delhi has announced 100 per cent tax break for people above 70 years of age owning single domestic property in Delhi;**

**(b) if so, the details thereof ; and**

**(c) the impact of such decision on the already ruined financial status of the Corporation ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): No, Madam. The North Delhi Municipal Corporation, South Delhi Municipal Corporation, East Delhi Municipal Corporation and New Delhi Municipal Council have informed that no such announcement has been made for 100 per cent tax break for people above 70 years of age owning single property in NCT of Delhi.**

**(b) & (c): Do not arise in view of (a) above.**

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